

Annexure-5

Name of the Corporate Debtor: TRULY CREATIVE DEVELOPERS PRIVATE LIMITED; Date of Commencement of CIRP: 11.11.2022; List of Creditors (Version-2) as on: 03.12.2022

Operational Creditors (Workmen)

| Sl No. | Name of Creditor | Identification No. | Date of Claim received | | Details of Claims Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any | |
|--------|------------------|--------------------|------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |



CA RAJAN GANG
 INSOLVENCY PROFESSIONAL
 IP Registration No.- IBBI/IPA-001/IP-P02397/
 2021-2022/13624